- (A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-sixth Annual Report and Accounts of the National SafaiKaramcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 86/18/24]

- (B) A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of Dr. Ambedkar Foundation, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Explanatory Note by Government on the working of the above Foundation for the year 2022-23.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 85/18/24]

Report and Accounts (2022-23) of Rashtriya Raksha University, Gandhinagar, Gujarat and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय)ः महोदय, मैं राष्ट्रीय रक्षा विश्वविद्यालय अधिनियम, 2020 की धारा 34 की उप धारा (3) और धारा 32 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23.
- (b) Annual Accounts of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23 and the Audit Report thereon.

[Placed in Library. See No. L.T. 89/18/24]

- I. Notifications of the Ministry of Labour and Employment
- II. Report and Accounts (2022-23) of MSME- Technology Centre Kanpur, Uttar Pradesh and related papers